

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Yes Sir. The Ministry of Micro, Small and Medium Enterprises (MSME), Government of India (GoI) implements various schemes for encouraging development of MSMEs in various States of the country. These schemes are demand-driven and are implemented throughout the country without State-wise allocations. Outlays allocated (BE) to the Ministry of MSME during last three years *i.e* 2014-15, 2015-16 and 2016-17 have been ₹ 3327.00 crore, ₹ 2612.51 crore and ₹ 3000.00 crore, respectively.

(c) and (d) Yes Sir. Training programmes conducted by the Ministry of MSME include Skill and Entrepreneurship Development Programmes, Industrial Motivation Campaigns and Management Development Programmes. Participation of young entrepreneurs including women is encouraged under these programmes. The Ministry of Skill Development and Entrepreneurship also conducts the following programmes aimed at training and support to young entrepreneurs and women entrepreneurs in the country.

- (i) Pradhan Mantri Kaushal Vikas Yojana (PMKVY).
- (ii) Apprenticeship Training Scheme (ATS).
- (iii) Craftsmen Training Scheme.
- (iv) Craftsmen Instructor Training Scheme.
- (v) Skill Development Initiative Scheme (SDIS).

Ministry of MSME has spent ₹ 2766.60 crore, ₹ 2878.74 crore and ₹ 3626.41 crore, respectively, in the year 2014-15, 2015-16 and 2016-17 for the Schemes relating to promotion and development of MSMEs. Ministry has spent ₹ 5499.43 crore during 2017-18 so far by January, 2018.

(e) The list of young entrepreneurs and women getting financial support and training facilities across the country is not maintained centrally.

#### **Encouraging development of MSME projects**

585 DR. PRADEEP KUMAR BALMUCHU: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government is committed to encourage development of MSME projects in the country; if so, the details thereof;

(b) the details of Schemes being undertaken in the States in this direction;

(c) whether it is a fact that the Government has convened a meeting with State representatives in Delhi recently to discuss Cluster development programmes, if so,

the details of the proposals received and considered for implementation under this programme;

(d) the quantum of funds allocated for this purpose and released so far to each State, particularly to Jharkhand; and

(e) the details of ideas exchanged by the States in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Yes, Sir. The Ministry of Micro, Small and Medium Enterprises (MSME), Government of India (GoI) implements various schemes for encouraging development of MSME projects in the States. The list of schemes is given in the Statement-I (*See* below).

(c) The Steering Committee Meeting is held periodically to take decision on the proposals received from State Governments under Micro and Small Enterprises – Cluster Development Programme (MSE-CDP). The last meeting was held on 22.11.17 at New Delhi in which:

- (i) In-principle approvals were accorded to 10 proposals.
- (ii) Final approvals were accorded to 08 proposals.
- (iii) Time limit for implementation was extended for 05 projects.

(d) The quantum of funds allocated for Micro and Small Enterprises - Cluster Development Programme (MSE-CDP) in the Budget was ₹ 135.00 crore in 2016-17 and is ₹ 184.00 crore in 2017-18. Details showing the quantum of funds released State-wise during 2016-17 and 2017-18 (upto 31.01.18) under MSE-CDP are given in the Statement-II (*See* below).

(e) The meeting was convened to consider the proposals received from States.

#### ***Statement-I***

##### *Various Schemes of Ministry of Micro, Small and Medium Enterprises*

#### **1. Prime Minister Employment Generation Programme and Other Credit Support Schemes**

- (i) Prime Minister Employment Generation Programme (PMEGP)
- (ii) Performance and Credit Rating Scheme
- (iii) Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE)
- (iv) Interest Subsidy Eligibility Certificate (ISEC)

**2. Development of Khadi, Village and Coir Industries**

- (i) Science and Technology Scheme
- (ii) Market Promotion and Development Scheme (MPDA)
- (iii) Revamped Scheme Of Fund for Regeneration of Traditional Industries (SFURTI)
- (iv) Coir Udyami Yojana (CUY)
- (v) Coir Vikas Yojana (CVY)
  - a. Skill Upgradation and Mahila Coir Yojana (MCY)
  - b. Development Of Production Infrastructure (DPI)
  - c. Domestic Market Promotion Scheme
  - d. Export Market Promotion
  - e. Trade and Industry Related Functional Support Services (TIRFSS)

**3. Technology Upgradation and Quality Certification**

- (i) Financial Support to MSMEs under ZED Certification Scheme
- (ii) A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE)
- (iii) National Manufacturing Competitiveness Programme (NMCP)
  - a. Credit Linked Capital Subsidy for Technology Upgradation
  - b. Lean Manufacturing Competitiveness for MSMEs
  - c. Design Clinic for Design Expertise to MSMEs
  - d. Technology and Quality Upgradation Support to MSMEs
  - e. Entrepreneurial and Managerial Development of SMEs through Incubators
  - f. Zero Defect Zero Effect
  - g. Building Awareness on Intellectual Property Rights (IPR)

**4. Marketing Promotion Schemes**

- (i) International Cooperation
- (ii) Marketing Assistance Scheme
- (iii) Marketing Assistance and Technology Upgradation (MATU)
- (iv) MSME Market Development Assistance (MDA)

**5. Entrepreneurship and skill Development Programme**

(i) Assistance to Training Institutions (ATI)

**6. Infrastructure Development Programme**

(i) Micro and Small enterprises Cluster Development (MSE-CDP)

Detailed information is available at [www.msme.gov.in](http://www.msme.gov.in) and [www.dcmsme.gov.in](http://www.dcmsme.gov.in)***Statement-II****State wise details of funds sanctioned/released under MSE-CDP for 2016-17 and current financial year 2017-18 (up to 31.01.18).*

(₹ in crore)

Sl.No.	State/UT	2016-17	2017-18 (Upto 31.01.18)
1.	Andhra Pradesh	3.55	2.00
2.	Arunachal Pradesh	0.00	0.00
3.	Assam	4.74	2.31
4.	Bihar	0.00	0.00
5.	Chhattisgarh	2.00	0.00
6.	Goa	0.00	0.00
7.	Gujarat	0.76	1.06
8.	Haryana	9.10	9.19
9.	Himachal Pradesh	0.00	0.00
10.	Jammu and Kashmir	1.11	4.91
11.	Jharkhand	0.00	0.00
12.	Karnataka	11.68	16.92
13.	Kerala	3.60	10.13
14.	Madhya Pradesh	0.00	10.35
15.	Maharashtra	37.63	22.01
16.	Manipur	11.83	8.46
17.	Meghalaya	0.00	0.00
18.	Mizoram	0.00	0.00
19.	Nagaland	2.50	0.00

Sl.No.	State/UT	2016-17	2017-18 (Upto 31.01.18)
20.	Odisha	1.50	0.00
21.	Punjab	4.02	0.00
22.	Rajasthan	3.95	0.83
23.	Sikkim	0.00	0.00
24.	Tamil Nadu	16.09	28.39
25.	Telangana	0.00	2.36
26.	Tripura	3.00	7.88
27.	Uttar Pradesh	3.80	7.00
28.	Uttarakhand	0.00	0.00
29.	West Bengal	0.54	5.51
30.	A and Nicobar Islands	0.00	0.00
31.	Chandigarh	0.00	0.00
32.	Dadra and Nagar Haveli	0.00	0.00
33.	Daman and Diu	0.00	0.00
34.	Delhi	0.00	0.00
35.	Lakshadweep	0.00	0.00
36.	Puducherry	0.00	0.00
	Misc.	0.28	0.00
TOTAL		121.68	139.31

**ONGC's request to fix higher gas price for KG block**

586. SHRI V. VIJAYASAI REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that ONGC has asked Government to fix higher gas price for KG-OSN-2004/1 block and if Government refused to accede to its request, it has threatened to quit the above gas block;

(b) if so, the details of the proposal and whether it is also a fact that US dollar 2.89 per unit is too minimum an amount and unviable;

(c) whether it is also a fact that ONGC is also asking for higher price for its blocks in Kutch region; and